

FULL COURT REFERENCE TO BID FAREWELL TO HON'BLE DR. (MRS) JUSTICE INDIRA SHAH, JUDGE OF GAUHATI HIGH COURT ON HER LORDSHIP'S SUPERANNUATION ON 16<sup>TH</sup> DAY of AUGUST, 2016 IN COURT NO.1.

My esteemed colleagues,

Mr. R. C. Saikia, President, Gauhati High Court Bar Association,

Mr. P.C.Deka, President, Gauhati High Court Advocates Association,

Mr. C. Choudhury, Advocate General, Assam and Chairman, N.E.Bar Council

Mr. A. K. Sarmah, Additional Advocate General, Mizoram,

Mr. S. Saikia, Additional Advocate General, Arunachal Pradesh,

Mr. S. S. Dey, Standing Counsel, Gauhati High Court

Mr. S. C.Keyal, Assistant Solicitor General of India,

Ms. Ajungla Aier, Additional Senior Govt. Advocate, Nagaland,

Distinguished Members of the legal fraternity,

Members of the Registry

~~Ladies and gentlemen.~~

When the Judiciary is struggling hard to bear the mammoth challenge of rendering justice to the public at large with its minimum strength of Judges, today, we are going to experience a major jolt in bidding adieu to one of our esteemed colleagues, Dr.(Mrs)Justice Indira Shah. A lady with a never disappearing smile, soft in speech and gentle in nature, Dr. (Justice) Shah is the true depiction of her name-'**Indira**'-the meaning of which in Sanskrit, is "**Beauty**".

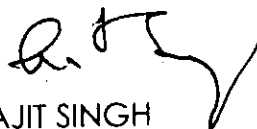
Dr. Justice Shah, as I have known her due to my acquaintance for last a little more than five months by now, is an amiable person and possesses a very high degree of simplicity in-spite of her multifaceted personality with excellence. Born on 17<sup>th</sup> August, 1954, Dr. Justice Shah completed M.A. and LL.B from University Law College, Dibrugarh and started her career as an

advocate. Subsequently, she joined the Assam Judicial Service in the year 1980 and was elevated as Additional Judge of this High Court on 2<sup>nd</sup> March, 2012. She was made a permanent Judge w.e.f. 28<sup>th</sup> February, 2014. I would also like to add here that she was the first lady Registrar General of this High Court which would further go to certify her ability, competence, capability and reflection of her personality as an icon of the fairer class from the lower judiciary. It is her unmatched competence and dedication that elevated Dr. Justice Shah to the present position of higher echelon from the lower judiciary. Her journey sets up an example for those who are aspiring and gives a moral boost to the Sex, she represents. My words for her are fortified for her achievement in getting bestowed by the Doctorate degree by the Dibrugarh University for her work "**Women in Crime**". I have been told that she had also authored a book with the same title and I would love to go through it, if I get a chance. I am sure that Dr. Justice Shah has brought laurels to the institution and her parents and so I reiterate that she has made the meaning of her name-"**Indira**"-really a "**beauty**".

During her tenure as a judge she delivered many landmark judgments and contributed a lot to the Judiciary. I make no secret of my feelings that her retirement would be a personal loss to me. She fully deserved the effusive praise showered upon her by the learned representatives of the Bar. Indeed Gauhati High Court would be deprived of the valuable services of such a seasoned and mature Judge. I am sure my colleagues on the Bench would agree with me that we all are going to miss Dr. Justice Shah a lot in weeks and months ahead.

In any case, we shall continue to seek her valuable advice in future for the betterment of the Institution to which we all belong. I, on my own behalf and on behalf of my esteem colleagues of the bench, wish Dr. Justice Shah, good health, success and a very long life.

Thank you,



AJIT SINGH

CHIEF JUSTICE

GAUHATI HIGH COURT